

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 42

CP(IB) No.255/Chd/Hry/2022

Under Section 59, IBC 2016

In the matter of:-

Hitachi Plant Technologies India Pvt. Ltd.

...Petitioner

Present:- Mr. Karanveer Jindal proxy counsel for Mr. Tarun Jaggi, Advocate for the petitioner.

Report of ROC has been filed by the learned counsel for the Assistant Registrar of Companies, NCT of Delhi and Haryana vide diary No.01976/4 dated 15.12.2022. The same is taken on record. It is mentioned in the Court that no enquiry has been filed by ROC against the applicant Company. Learned counsel for the petitioner is directed to file affidavit of service and convenience performa within two weeks. List the matter on 14.04.2023.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

February 28, 2023
PRF

Sd/-
(Harnam Singh Thakur)
Member (Judicial)